

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 379/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Splendor complex co-operative housing soc.  
V/s.

Oberoi splendor flat owners association and ors.

SECTION OF THE COMPANIES ACT: 7(7) & 213 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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55.	Ajit Anekar Ashwini Khandagale	Advocate for Petitioners	[Signature]
	Selv meherkangiz P/b manan Sayhan	Shrota for Respondents	[Signature]

ORDER

CP 379/7(7) & 213/NCLT/MB/MAH/2017

At request of the parties, list this matter on 05.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)